

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH AT
AMARAVATI**

SUB: ANDHRA PRADESH STATE JUDICIAL ACADEMY – TRAINING PROGRAMME – Nomination of certain Judicial Officers to participate in the One-day Seminar on “Upholding the Constitutional Vision- The Role of District Judiciary” on 21.12.2025 at Andhra Pradesh Judicial Academy - Relief arrangements - **orders – Issued.**

READ: Letter Roc.No.488/APJA/2025 dated 17.12.2025 from the Director, Andhra Pradesh State Judicial Academy, Mangalagiri, Guntur District.

ORDER ROC.NO.1080/2025-B.SPL. DATED:18.12.2025

Having considered the request of the Director, Andhra Pradesh State Judicial Academy, the High Court made the following order:-

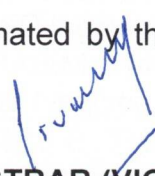
The following Judicial Officers are nominated to participate in the One-day Seminar on “Upholding the Constitutional Vision- The Role of District Judiciary” which is scheduled to be held on 21.12.2025 at Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.

SL. NO	NAME AND DESIGNATION OF THE OFFICER
1.	SRI ERUGULA BHIMA RAO Principal District And Sessions Judge, Ananthapuram
2.	SMT. ARUNA SARIKA Principal District and Sessions Judge, Chittoor
3.	SMT. SUNITHA GANDHAM Principal District and Sessions Judge, East Godavari at Rajamahendravaram.
4.	SRI B.SAI KALYAN CHAKRAVARTHY Principal District and Sessions Judge, Guntur
5.	SRI G.GOPI Principal District and Sessions Judge, Krishna at Machilipatnam
6.	SRI G.KABARDHI Principal District and Sessions Judge, Kurnool
7.	SMT. T.RAJYA LAKSHMI, I Additional District and Sessions Judge, Prakasam at Ongole, who is holding full additional charge of the post of Principal District and Sessions Judge, Prakasam at Ongole.
8.	SRI JUNAID AHMED MOULANA Principal District and Sessions Judge, Srikakulam.
9.	SMT. M.BABITHA Principal District and Sessions Judge, Vizianagaram
10.	SMT. S.SREE DEVI Principal District and Sessions Judge, West Godavari at Eluru
11.	SMT. G.MALATHI Secretary, AP High Court Legal Services Committee
12.	SMT. B.SATYA VENKATA HIMABINDU Member Secretary, AP State Legal Services Authority

13.	SRI Y.NAGARAJA II Additional District and Sessions Judge, Guntur
14.	SRI CH.VENKATA NAGA SRINIVASA RAO III Additional District and Sessions Judge, Guntur
15.	SRI G.CHAKRAPANI Judge, Family Court-cum-XII Additional District and Sessions Judge, Guntur
16.	SRI SHAIK INTIAZ AHMED XIV Additional District and Sessions Judge-cum-Additional Family Court, Vijayawada, Krishna District.
17.	SRI P.BHASKAR RAO Special Judge for SPE & ACB Cases-cum-III Additional District and Sessions Judge, Vijayawada, Krishna District.
18.	SRI G.BHUPAL REDDY Judge, Special Court for trial of disposal of Commercial Disputes, Vijayawada, Krishna District.
19.	SRI K.SEETHARAMA KRISHNA RAO Special Judge for CBI Cases, Vijayawada, Krishna District.
20.	SRI BANDELA ABRAHIM VII Additional District and Sessions Judge, Vijayawada, Krishna District.
21.	SRI D.SESHAYYA XIII Additional District and Sessions Judge (Fast Track Court), Vijayawada, Krishna District.
22.	SMT. MOHD. ISHARATH FATHIMA II Additional Civil Judge (Senior Division) (Fast Track Court), Guntur
23.	SMT. M.KUMUDINI Principal Civil Judge (Senior Division), Guntur
24.	SRI Y.GOPALA KRISHNA I Additional Civil Judge (Senior Division), Guntur
25.	SRI T.V.RAJESH KUMAR IV Additional Civil Judge (Senior Division), Guntur
26.	SMT. D.GEETHA RANI I Additional Civil Judge (Senior Division), Vijayawada, Krishna District.
27.	SRI V.VENKATESWAR RAO III Additional Civil Judge (Senior Division), Vijayawada, Krishna District.
28.	SRI K.P.SAI RAM VI Additional Civil Judge (Senior Division), Vijayawada, Krishna District.
29.	SMT. B.RADHA RANI Chief Judicial Magistrate, Vijayawada, Krishna District.
30.	DR. H.AMARA RANGESWARA RAO Deputy Secretary, AP State Legal Services Authority

All the Unit Heads are requested to make necessary alternate incharge arrangements during the period of absence of the nominated Officers.

Further, the schedule of the said seminar will be intimated by the Andhra Pradesh Judicial Academy.


REGISTRAR (VIGILANCE)

To

1. The Officers and Incharge Officers concerned.
2. The Registrar General, and all other Registrars, High Court of Andhra Pradesh (for information).

3. The Registrar (I.T)-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to direct the concerned to upload the proceedings in the High Court's website).
4. The Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
5. The Member Secretary, Andhra Pradesh State Legal Services Authority, H.No.2-273/54-A, B.S.R Commercial Complex, Malkapuram Village, near Andhra Pradesh Secretariat, Amaravati, Opposite to Traffic Police Station, Thulluru Mandal, Guntur District.

6. **THE PRINCIPAL DISTRICT JUDGES**

Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Krishna at Machilipatnam, Kurnool, Prakasam at Ongole, Srikakulam, Vizianagaram, West Godavari at Eluru.

7. **THE ADDITIONAL DISTRICT JUDGES**

Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Krishna at Machilipatnam, Kurnool, Prakasam at Ongole, Srikakulam, Vizianagaram, West Godavari at Eluru.

8. The Administrative Officer, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District

9. **THE DISTRICT TREASURY OFFICERS** (with a request to inform the same to the concerned sub treasury officers)

Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Krishna at Machilipatnam, Kurnool, Prakasam at Ongole, Srikakulam, Vizianagaram, West Godavari at Eluru.